Details of the Mines

- *30 Dr. Abhe Singh Yadav, MLA.: Will the Mines & Geology Minister be pleased to state:
 - a) the depth of the mines in plot no. 1,2 & 3 of village Bakhrija in Nangal Chaudhary Assembly Constituency;
 - b) whether the depth of above said mines has gone below the water table in some plots;
 - c) whether it is the violation of environment parameters affecting the groundwater balance in this already dry zone area;
 - d) whether the mining in above said mines has been operated as per the mining plan approved by the department; and
 - e) the periodical inspection reports of the mining officers pertaining to the above said mines for the last two years?

Mool Chand Sharma, Minister of Mines, Haryana

a) Sir, the details of depth of each of the mine at Bakhrija Village are as under:

Name of Mine	Approved depth as per Mining Plan/EC (in Meters)	Present depth
		(in meters)
Bakhrija Plot No. 1,	53	50
(Presently lying closed)		
Bakhrija Plot No. 2,	130	105
Bakhrija Plot No. 3,	74	60

- b) No, Sir.
- c) No, Sir.
- d) The depth of mining pits is within prescribed limits as per approved Mining Plans. The mining operations being ongoing process and to ensure that operations are undertaken in accordance with Mining Plan, Environment Clearance, Consent to operate and safety provisions, the HSPCB, MoEF&CC, Director General, Mines Safety, Ghaziabad and Mining Department maintains continuous vigil and inspect the mines regularly. For rectification of the minor discrepancies, immediate action is taken and in case of major

discrepancies notices are issued to concerned lease holder and rectifications are ensured. Whereas separate action are taken by respective authorities, however to ensure regular inspection of mines, all Mining Officers have been directed vide order dated 04.02.2022 to regularly inspect the mines.

e) The copies of the periodically inspection reports of Mining Officer, Narnaul dated 18.02.2022, 11.04.2022, 18.04.2022, 24.05.2022 and 28.06.2022 in respect of Bakhrija plot no. 2 and 3 of Tehsil Nangal Chaudhary district Mahindergarh are attached as annexure A (Colly). As per reports, no major violations have been noticed.

खदानों का ब्यौरा

*30 डॉ. अभय सिंह यादव, एम०एल०ए० (नांगल चौधरी)ः क्या खनन एंव भूविज्ञान मंत्री कृपया बताएंगे किः—

- (क) नांगल चौधरी विधान सभा निर्वाचन क्षेत्र में गांव बाखरीजा के प्लॉट संख्या 1, 2 तथा 3 में खदानों की गहराई कितनी है;
- (ख) क्या उपरोक्त खदानों की गहराई कई प्लाटों मे वाटर लेवल से नीचे चली गई है;
- (ग) क्या यह पहले से ही इस सूखा ग्रस्त क्षेत्र में भू—जल के संतुलन को प्रभावित करने वाले पर्यावरण मानकों का उल्लंघन है;
- (घ) क्या विभाग द्वारा स्वीकृत खनन योजना के अनुसार उपरोक्त खदानों में खनन का संचालन किया गया है; तथा
- (ड) उपरोक्त खदानों के सबंध में पिछले दो वर्षों के दौरान खनन अधिकारियों की आवधिक निरीक्षण रिपोर्ट क्या है ?

मूल चन्द शर्मा, खनन तथा भूविज्ञान मंत्री, हरियाणा

(क) श्रीमान, बखरीजा गांव में प्रत्येक खदान की गहराई का विवरण निम्नानुसार है:

खदान का नाम	खनन योजना / ई0सी0 के अनुसार स्वीकृत गहराई (मीटर में)	वर्तमान गहराई (मीटर में)
बखरीजा प्लाट नं0 1 (वर्तमान में बन्द पड़ा है)	53	50
बखरीजा प्लाट नं0 2	130	105
बखरीजा प्लाट नं0 3	74	60

- (ख) नहीं श्रीमान।
- (ग) नहीं श्रीमान।
- (घ) खनन गड्ढों की गहराई स्वीकृत खनन योजना के अनुसार निर्धारित सीमा के भीतर है। खनन कार्य चल रही प्रक्रिया है और यह सुनिश्चित करने के लिए कि क्या संचालन खनन योजना, प्यांवरण मंजूरी, संचालन की सहमति और सुरक्षा प्रावधानों के अनुसार किया जा रहा है, सीपीसीबी, एमओईएफसीसी, महानिदेशक,

खान सुरक्षा, गाजियाबाद और खनन विभाग निरंतर निगरानी रखते हैं और नियमित रूप से खानों का निरीक्षण करते हैं। मामूली विसंगतियों को दूर करने के लिए तत्काल कार्रवाई की जाती है और बड़ी विसंगतियों के मामले में संबधिंत पट्टाधारक को नोटिस जारी किया जाता है और सुधार सुनिश्चित किया जाता है। जबिक संबधित प्राधिकारियों द्वारा अलग—अलग कार्रवाई की जाती है तथापि खानों का नियमित निरिक्षण सुनिश्चित करने के लिए सभी खनन अधिकारियों को आदेश दिनांक 04.02.2022 द्वारा खानों का नियमित निरीक्षण करने के निर्देश दिये गये है।

(ड) खनन अधिकारी, नारनौल की बखरीजा प्लाट संख्या 2 एवं 3, तहसील नांगल चौधरी जिला महेंदगढ की आवधिक निरीक्षण रिपोर्ट दिनांक 18.02.2022, 11.04. 2022, 18.04.2022, 24.05.2022 और 28.06.2022 की प्रतियां अनुलग्नक ए (सामूहिक रूप से) साथ संलग्न है। रिपोर्टों के अनुसार, कोई बड़ा उल्लघंन होना नहीं पाया है।

Sr.	Details	
No.	Details	Remarks
1	Name of Mines along with Mineral	M/s Nimawat Granites Pv Ltd., Bakhrija Plot-3 (Stone)
2	Date of Inspection	Friday, February 18, 202
3	Name of members of Inspection team	Sh. Niranjan Lal M.O with Sh. Deepak M.I & Sh. Puni M.G. & Pankaj M.G.
4	Status of Boundary Pillars (B.P) are in place with GPS Readings	All bourdary pillars are in place EXCEPT B.P 43 & 44
_	In case of any discrepancy noted, observation of the team	Benches are not found as pe approved mining plan
5	Mining operation, if any found outside lease/contracted area	No
_	If yes. Details of area found being mined outside lease/ contracted area	NII
	Extent of mining taken outside lease/contracted area	NII
	Action taken at the site/at the time of inspection	Nil
	Staff of lease holder/contractor associated during inspection	Sh. Dinesh & Subarta
6	Whether the mining operation was found beyond permissible depth?	No
	Permissible depth as per Mining Plan (Dated 29.12.2017)/EC	74 Mtr.
	The actual depth found at the time of inpsection	59 Mtr.
	In case depth of mining found beyond permissible depth, what was the actual depth and how much deep beyond permissible depth was noted	No
	Specific recommendation for above vollation	NII
7	Whether any mining found outside lease/contracted area	No
	If yes, details of the same	NII
	Action taken at the same	Nil
8	Complaint regarding working of the mine inspected (Local Admiration/CM window/ others)	Nil
	In case Yes: Date of complaint: Gist of Complaint: Action Taken	NII
9	Mineral Stock of the lease holder/contractor	Overburden stock near and outside the lease boundary

Mining Officer
Mines & Geology Deptle
NARNAUL

1

.*	Details	Remarks
No.		
1	Name of Mines along with Mineral	M/s Tirupati Viniyoge Pvt. Ltd., Bakhrija Plot-2 (Stone)
2	Date of Inspection	Friday, February 18, 2022
3	Name of members of Inspection team	Sh. Niranjan Lal M.O with Sh. Deepak M.I & Sh. Punit M.G. & Pankaj M.G.
4	Status of Boundary Pillars (B.P) are in place with GPS Readings	All bourdary pillars are in place EXCEPT B.P 23 to B.P 29 and B.P 32 to B.P 40
	In case of any discrepancy noted, observation of the team	Benches are not found as pe approved mining plan
5	Mining operation, if any found outside lease/contracted area	No
	if yes. Details of area found being mined outside lease/ contracted area	Nil
	Extent of mining taken outside lease/contracted area	Nil
	Action taken at the site/at the time of inspection	Nil
	Staff of lease holder/contractor associated during inspection	Sh. Abhishek & Rohit
6	Whether the mining operation was found beyond permissible depth?	No
	Permissible depth as per Mining Plan (04.11.2015)/EC	80 Mtr.
	The actual depth found at the time of inpsection	102 Mtr.
	In case depth of mining found beyond permissible depth, what was the actual depth and how much deep beyond permissible depth was noted	No
	Specific recommendation for above vollation	Nil
7	Whether any mining found outside lease/contracted area	No
	If yes, detalls of the same	Nil
	Action taken at the same	NII
8	Complaint regarding working of the mine inspected (Local Admiration/CM window/ others)	NII
	In case Yes: Date of complaint: Gist of Complaint: Action Taken	Nil
9	Mineral Stock of the lease holder/contractor	Overburden stock within lease near common boundary along Bakhrija Plot No. 3

Mining Officer
Mines & Geology Depti.
NARNAUL

Si.No	Details	Remarks
1	Name of Mines along with Mineral	M/s Tirupati Viniyoge Pvt. Ltd Bakhrija Plot-2 (Stone)
2	Date of Inspection	Monday, April 11, 2022
3	Name of members of Inspection team	Sh. Niranjan Lal M.O, Sh. Punit
4	Status of Boundary Pillars (B.P) are in place with GPS Readings	All bourdary pillars are in place EXCEPT B.P 23 to B.P 29 and B.P 32 to B.P 40
	In case of any discrepancy noted, observation of the team	Benches are not found as per approved mining plan
5	Mining operation, if any found outside lease/contracted area	A survey was conducted on dated 11.04.2022 alongwith Tehsildar Narnaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
	if yes. Details of area found being mined outside lease/ contracted area	Nil
	Extent of mining taken outside lease/contracted area	Nil
	Action taken at the site/at the time of inspection	Nil
	Staff of lease holder/contractor associated during inspection	Sh. Abhishek & Rohit
6	Whether the minit.g operation was found beyond permissible depth?	No
37.37.57	Permissible depth as per Mining Plan (08.07.2020)/EC	130 Mtr.
	The actual depth found at the time of inpsection	104 Mtr.
	In case depth of mining found beyond permissible depth, what was the actual depth and how much deep beyond permissible depth was noted	No
	Specific recommendation for above voilation	Nil
7	Whether any mining found outside lease/contracted area	A survey was conducted on dated 11.04.2022 alongwith Tehsildar Narnaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
	If yes, details of the same	Nil
	Action taken at the same	Nil
8	Complaint regarding working of the mine inspected (Local Admiration/CM window/ others)	Nil
	In case Yes: - Date of complaint: Gist of Complaint: Action Taken	Nil
9	Mineral Stock of the lease holder/contractor	Overburden stock within lease near/along common boundarger of Bakhrija Plot No. 3 Geolog

Report dated 18.04.2022 of Mining Officer, Narnaul

Sr. No.	Details	Remarks
1	Name of Mines along with Mineral	M/s Nimawat Granites Pvt. Ltd.,
	r _	Bakhrija Plot-3 (Stone) Monday, April 18, 2022
2	Date of Inspection	
3	Name of members of Inspection team	Sh. Niranjan Lal M.O with Sh. Deepak M.I & Sh. Punit M.G., Pankaj M.G., Amar Singh M.G., Narender M.G., Veer Singh M.G.
4	Status of Boundary Pillars (B.P) are in place with GPS Readings	All bourdary pillars are in place EXCEPT B.P 43 & 44 as per mining plan (Report pending)
	In case of any discrepancy noted, observation of the team	Benches are not found as per approved mining plan
5	Mining operation, if any found outside lease/contracted area	A survey was conducted on dated 18.04.2022 alongwith Tehsildar Narnaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
	If yes. Details of area found being mined outside lease/ contracted area	Nil
	Extent of mining taken outside lease/contracted area	Nil
	. Action taken at the site/at the time of inspection	Nil .
	Staff of lease holder/contractor associated during inspection	Sh. Kishan (2 nd Class Mines Manager), Sh. Dinesh & Subarta
6	Whether the mining operation was found beyond permissible depth?	No
	Permissible depth as per Mining Plan (Dated 29.12.2017)/EC	74 Mtr
	The actual depth found at the time of inpsection	60 Mtr.
	In case depth of mining found beyond permissible depth, what was the actual depth and how much deep beyond permissible depth was noted	No
	Specific recommendation for above voilation	Nil
7	Whether any mining found outside lease/contracted area	No
	If yes, details of the same	Nil
	Action taken at the same	Nil
8	Complaint regarding working of the mine inspected (Local Admiration/CM window/ others)	Nil
	In case Yes: Date of complaint: Gist of Complaint: Action Taken	Nil
9	Mineral Stock of the lease holder/contractor	Overburden stock near and outside the lease boundary

Report dated 24.05.2022 of Mining Officer, Narnaul

Sr. No.	Details	Remarks
1	- Name of Mines along with Mineral	M/s Nimawat Granites Pvt. Ltd. Bakhrija Plot-3 (Stone)
2	Date of Inspection	Tuesday, May 24, 2022
3	Name of members of Inspection team	Sh. Niranjan Lal M.O with
3		Sh. Deepak M.I. & Sh. Punit M.G., Devender M.G., Veer Singh M.G.
4.	Status of Boundary Pillars (B.P) are in place with GPS Readings	All bourdary pillars are in place but B.P 18,19 are not of standard size
	In case of any discrepancy noted, observation of the team	Benches are not found as per approved mining plan
5	Mining operation, if any found outside lease/contracted area	A survey was conducted on dated 18.04.2022 alongwith Tehsildar Narnaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
	if yes. Details of area found being mined outside lease/ contracted area	NII
	Extent of mining taken outside lease/contracted area	·Nil
	Action taken at the site/at the time of Inspection	- Nil
	Staff of lease holder/contractor associated during inspection	Sh. Kishan (2 nd Class Mines Manager), Sh. Dinesh & Subarta
6	. Whether the mining operation was found beyond permissible depth?	No
	Permissible depth as per Mining Plan (Dated 29.12.2017)/EC	74 Mtr.
	The actual depth found at the time of inpsection	- 60 Mtr.
	In case depth of mining found beyond permissible depth, what was the actual depth and how much deep beyond permissible depth was noted	No :
	Specific recommendation for above voilation	, NII
7	Whether any mining found outside lease/contracted area -	A survey was conducted on dated 18.04.2022 alongwith Tehsildar Namaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
	- If yes, details of the same	Nil
	Action taken at the same	-Nil ·
8	Complaint regarding working of the mine inspected (Local Admiration/CM window/ others)	Nil .
	In case Yes: Date of complaint: Gist of Complaint: Action Taken	Nil
9	- Mineral Stock of the lease holder/contractor	Overburden stock near and outside the lease boundary

Report dated 24.05.2022 of Mining Officer, Narnaul

Sr.No	Details	Remarks
1	N	10a00.4004 (00400040)
	- Name of Mines along with Mineral	M/s Tirupati Viniyoge Pvt. Ltd. Bakhrija Plot-2 (Stone)
2	Date of Inspection	Tuesday, May 24, 2022
3	Name of members of Inspection team	Sh. Niranjan Lal M.O with Sh. Deepak M.I & Sh. Punit M.G. Devender M.G., Veer Singh M.G
4	Status of Boundary Pillars (B.P) are in place with GPS Readings	All bourdary pillars are in place except B.P 1,2 and 5,6&7. And B. 18,19, 23, 24,25,29,38,43 & 44 ar not of standard size and
÷	To case of any discrepancy noted, observation of the team	Benches are not found as per approved mining plan
5	Mining operation, if any found outside lease/contracted area	A survey was conducted on dated 11.04.2022 alongwith Tehsildar Narnaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
	If yes. Details of area found being mined outside lease/ contracted area	NII
	Extent of mining taken outside lease/contracted area	NII .
	Action taken at the site/at the time of inspection	NII .
	Staff of lease holder/contractor associated during inspection	Sh. Rohlt -
6	Whether the mining operation was found beyond permissible depth?	No
	- Permissible depth as per Mining Plan (08.07.2020)/EC	130 Mtr.
	The actual depth found at the time of inpsection	105 Mtr.
	In case depth of mining found beyond permissible depth, what was the actual depth and how much deep beyond permissible depth was noted	No .
	Specific recommendation for above voilation	NII
7	Whether any mining found outside lease/contracted area	A survey was conducted on dated 11.04.2022 alongwith Tehsildar Narnaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
	If yes, details of the same	NII NII
	Action taken at the same	Nil .
8	Complaint regarding working of the mine inspected (Local Admiration/CM window/ others)	. 01
	In case Yes: Date of complaint:30.03.2022 Gist of Complaint:Illegal mining Action Taken: Explaination letter has been issued vide this office memo no. 478 dated 24.05.2022.	A survey was conducted on dated 11.04.2022 alongwith Tehsildar Narnaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
9	Mineral Stock of the lease holder/contractor	Overburden stock within lease near/along common boundary of Bakhrija Plot No. 3

Mines & Geology Deptt

Report dated 28.06.2022 of Mining Officer, Narnaul

Sr.No	Details	Remarks
1	Name of Mines along with Mineral	M/s Tirupati Viniyoge Pvt. Ltd., Bakhrija Plot-2 (Stone)
2	Date of Inspection	Tuesday, June 28, 2022
3	Name of members of Inspection team	Sh. Niranjan Lal M.O with Sh. Deepak M.I & Sh. Punit M.G., Devender M.G., Vinod, M.G.
4	Status of Boundary Pillars (B.P) are in place with GPS Readings	All boundary pillars are in place except B.P 5,6&7 broken. And B.F 18,19, 23, 24,25,29,38,43 & 44 are not of standard size and
	In case of any discrepancy noted, observation of the team	Benches are not found as per approved mining plan
5	Mining operation, If any found outside lease/contracted area	A survey was conducted on dated 11.04.2022 alongwith Tehsildar Narnaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
	If yes. Details of area found being mined outside lease/ contracted area	Nil
	Extent of mining taken outside lease/contracted area	Nil
	Action taken at the site/at the time of inspection	Nil
	Staff of lease holder/contractor associated during inspection	Sh. Rohit
6	Whether the mining operation was found beyond permissible depth?	No
	Permissible depth as per Mining Plan (08.07.2020)/EC	130 Mtr.
	The actual depth found at the time of inpsection	105 Mtr.
	In case depth of mining found beyond permissible depth, what was the actual depth and how much deep beyond permissible depth was noted	No
	Specific recommendation for above voilation	Nil
7	Whether any mining found outside lease/contracted area	A survey was conducted on dated 11.04.2022 alongwith Tehsildar Namaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
	If yes, details of the same	Nil
-	Action taken at the same	Nil
8	Complaint regarding working of the mine inspected (Local Admiration/CM window/ others)	01
	In case Yes: Date of complaint:30.03.2022 Gist of Complaint:Illegal mining Action Taken: Explaination letter has been issued vide this office memo no. 478 dated 24.05.2022.	A survey was conducted on dated 11.04.2022 alongwith Tehsildar Narnaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
9	Mineral Stock of the lease holder/contractor	Overburden stock within lease near/along common boundary of Bakhrija Plot No. 3

Mining Officer

Mining Officer

Mines & Geology Deptt,

Report dated 28.06.2022 of Mining Officer, Narnaul

Sr. No.	Details	Remarks
1	Name of Mines along with Mineral	M/s Nimawat Granites Pvt. Ltd., Bakhrija Plot-3 (Stone)
2	Date of Inspection	Tuesday, June 28, 2022
	Name of members of Inspection team	Sh. Niranjan Lal M.O with
3	Name of members of hispection team	Sh. Deepak M.I & Sh. Punit M.G., Devender M.G., Vinod M.G.
1	Status of Boundary Pillars (B.P) are in place with GPS Readings	All bourdary pillars are in place but B.P 18,19,22,23 are not of standard size
	In case of any discrepancy noted, observation of the team	Benches are not found as per approved mining plan
5	Mining operation, if any found outside lease/contracted area	A survey was conducted on dated 18.04.2022 alongwith Tehsildar Narnaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
	If yes. Details of area found being mined outside lease/ contracted area	Nil
	Extent of mining taken outside lease/contracted area	NII
	Action taken at the site/at the time of inspection	Nil
	Staff of lease holder/contractor associated during inspection	Sh. Kishan (2 rd Class Mines Manager), Sh. Dinesh & Subarta
6	Whether the mining operation was found beyond permissible depth?	No
	Permissible depth as per Mining Flan (Dated 29.12.2017)/FC	74 Mtr.
	The actual depth found at the time of inprection	60 Mtr.
	In case depth of mining found beyond permissible depth, what was the actual depth and how much deep beyond permissible depth was noted.	No
	Specific recommendation for above voilation	Nil
7	Whether any mining found outside lease/contracted area	A survey was conducted on dated 18.04.2022 alongwith Tehsildar Narnaul, and Patwari as per directions of worthy Deputy Commissioner (Report pending)
	If yes, details of the same	Mil
	Action taken at the same	Nil
8	Complaint regarding working of the mine inspected (Local Admiration/CM window/ others)	Nil
	In case Yes: Date of complaint: Gist of Complaint: Action Taken	NII
9	Mineral Stock of the lease holder/contractor	Overburden stock near and outside the lease boundary

Mining Officer:
Mines & Geology Deptt.
NARNAUL